

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

.....

ORDER

No: 776

Dated: 31.12.2013

In the interest of administration, the following transfers and postings of Judicial Officers are hereby made:-

1. Sh. S. C. Kattal, Chief Judicial Magistrate, Kathua, is transferred and posted as Chief Judicial Magistrate, Jammu, against available vacancy.
2. Sh. Rajiv Gupta, Chief Judicial Magistrate, Srinagar, is transferred and posted as Chief Judicial Magistrate, Doda, vice Sh. Sunit Gupta.
3. Sh. Virender Singh Bahu, Municipal Magistrate, Jammu, is transferred and posted as Chief Judicial Magistrate, Srinagar, vice Sh. Rajiv Gupta.
4. Sh. Chain Lal Bavoria, Judge Small Causes Court, Srinagar, is transferred and posted as Sub Judge/ Special Mobile Magistrate, Jammu, against available vacancy (under 13th Finance Commission).
5. Ms. Masarat Roohi, Chief Judicial Magistrate, Sopore, is transferred and posted as Judge Small Causes Court, Srinagar, vice Sh. Chain Lal Bavoria.
6. Sh. Sunit Gupta, Chief Judicial Magistrate, Doda, is transferred and posted as Chief Judicial Magistrate, Reasi, against available vacancy.
7. Sh. Mirza Riaz-ul-Haq, Chief Judicial Magistrate, Poonch, is transferred and posted as Electricity Magistrate, Jammu, against available vacancy.
8. Sh. Mehmood Ahmad Choudhary, Excise Magistrate, Jammu, is transferred and posted as Special Mobile Magistrate (T), Srinagar, vice Sh. Mehraj-ud-Din Sofi.
9. Sh. Mohd. Ashraf Khan, Chief Judicial Magistrate, Rajouri, is transferred and posted as Special Mobile Magistrate (Passenger Tax), Jammu, vice Sh. Vijay Singh Manhas.

Order

10. Sh. Abdul Nasir, City Judge, Jammu, is transferred and posted as Chief Judicial Magistrate, Anantnag, vice Sh. Mohd. Amin Mir.
11. Sh. Surinder Singh, Chief Judicial Magistrate, Kulgam, is transferred and posted as Chief Judicial Magistrate, Rajouri, vice Sh. Mohd. Ashraf Khan.
12. Sh. Mohd. Amin Mir, Chief Judicial Magistrate Anantnag, is transferred and posted as Chief Judicial Magistrate, Budgam, vice Sh. Gowhar Majid Dalal.
13. Sh. Sudhir Kumar, Sub Judge, Jammu, is transferred and posted as Chief Judicial Magistrate, Poonch, vice Sh. Mirza Riaz-ul-Haq.
14. Sh. Javaid Ahmad Geelani, Sub Judge, Kupwara, is transferred and posted as Chief Judicial Magistrate, Handwara, vice Sh. O. P. Bhagat.
15. Sh. O. P. Thakur, Sub Judge, Nowshera, is transferred and posted as Sub Judge, Kupwara vice Sh. Javaid Ahmad Geelani.
16. Sh. Ritesh Kumar Dubey, Sub Judge, Katra, is transferred and posted as Chief Judicial Magistrate, Samba, vice Sh. Surjit Singh Bali.
17. Sh. Gowhar Majid Dalal, Chief Judicial Magistrate, Budgam, is transferred and posted as Joint Registrar, High Court Wing Srinagar.
18. Sh. Mehraj-ud-Din Sofi, Special Mobile Magistrate (T), Srinagar, is transferred and posted as Chief Judicial Magistrate, Sopore, vice Ms. Masarat Roohi.
19. Sh. Kamlesh Pandita, Sub Judge, Bhaderwah, is transferred and posted as Municipal Magistrate, Jammu, vice Sh. Virender Singh Bahu.
20. Sh. Vijay Singh Manhas, Special Mobile Magistrate (Passenger Tax), Jammu, is transferred and posted as Sub Judge, Baramulla, against available vacancy.
21. Sh. O. P. Bhagat, Chief Judicial Magistrate, Handwara, is transferred and posted as Chief Judicial Magistrate, Kathua, vice Sh. S. C. Kattal.

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22. Sh. Aijaz Ahmad Khan, Joint Registrar, High Court Wing Srinagar, is transferred and posted as Chief Judicial Magistrate, Ganderbal, against available vacancy.
23. Sh. Deepak Sethi, City Judge, Srinagar, is transferred and posted as Sub Judge/Special Mobile Magistrate, Poonch, against available vacancy (under 13th Finance Commission).
24. Sh. Ajay Kumar Gupta, Chief Judicial Magistrate, Kishtwar, is transferred and posted as Joint Registrar, High Court Wing Jammu, vice Sh. Amit Kumar Gupta.
25. Sh. Surjit Singh Bali, Chief Judicial Magistrate, Samba, is transferred and posted as Sub Judge, Jammu, vice Sh. Sudhir Kumar.
26. Sh. Mohd. Anwar Al-Nasir, Sub Judge, Pattan, is transferred and posted as Sub Judge, Leave Reserve High Court, attached with State Judicial Academy.
27. Sh. Manjit Singh Manhas, Chief Judicial Magistrate, Bandipora, is transferred and posted as Sub Judge/Special Mobile Magistrate, Bhandarwah against available vacancy (under 13th Finance Commission).
28. Sh. Abdul Majid Dar, Municipal Magistrate, Srinagar, is transferred and posted as Sub Judge/Special Mobile Magistrate, Trehgam (Kupwara), against available vacancy (under 13th Finance Commission).
29. Sh. Som Lal, Railway Magistrate, Jammu, is transferred and posted as Sub Judge/Special Mobile Magistrate, Budgam, against available vacancy (under 13th Finance Commission).
30. Sh. Mohd. Ashraf Bhat, Chief Judicial Magistrate, Shopian, is transferred and posted as Chief Judicial Magistrate, Kulgam, vice Sh. Surinder Singh.
31. Sh. Pardeep Kumar, Sub Judge, Vailoo, is transferred and posted as Sub Judge, Surankote, against available vacancy.
32. Amarjit Singh Langeh, Sub Judge, Bijbehara, is transferred and posted as Excise Magistrate, Jammu, vice Sh. Mehmood Ahmad Choudhary.

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33. Ms. Sandeep Kour, Sub Judge, Ramnagar, is transferred and posted as City Judge, Jammu, vice Sh. Abdul Nasir.
34. Sh. Amit Kumar Gupta, Joint Registrar, High Court Wing Jammu, is transferred and posted as Sub Judge, Ramnagar, vice Ms. Sandeep Kour.
35. Sh. Yahya Firdous Ahangar, Chief Judicial Magistrate, Leh, is transferred and posted as Sub Judge; Leave Reserve High Court attached with State Judicial Academy.
36. Sh. Sandeep Gandotra, Distt. Judicial Mobile Magistrate (T), Kathua, on his ad hoc promotion as Sub Judge, is posted as Railway Magistrate, Jammu, vice Sh. Som Lal.
37. Sh. Raja Mohd. Tasleem, Addl. Mobile Magistrate (T), Srinagar, on his ad hoc promotion as Sub Judge, is posted as Sub Judge, Vailoo, Vice Sh. Pardeep Kumar.
38. Sh. Anoop Kumar, Munsiff High Court Leave Reserve, attached with State Judicial Academy, on his ad hoc promotion as Sub Judge, is posted as Sub Judge, Bholderwah.
39. Sh. Farooq Ahmad Bhat, Munsiff/District Mobile Magistrate (T), Anantnag, on his ad hoc promotion as Sub Judge, is posted as Chief Judicial Magistrate, Shopian vice Sh. Mohd. Ashraf Bhat.
40. Sh. Madan Lal, Addl. District Mobile Magistrate (T), Jammu, on his ad hoc promotion as Sub Judge, is posted as Sub Judge, Bijbehara, vice Sh. Amarjit Singh Langeh.
41. Sh. Manoj Parihar, Munsiff, Mahore, on his ad hoc promotion as Sub Judge, is posted as Sub Judge, Katra, vice Sh. Ritesh Kumar Dubey.
42. Sh. Shabir Ahmad, Munsiff, Pulwama, on his ad hoc promotion as Sub Judge, is posted as Sub Judge/Special Mobile Magistrate, Anantnag, against available vacancy (under 13th Finance Commission).
43. Sh. Arvind Sharma, Munsiff, Banihal, on his ad hoc promotion as Sub Judge, is posted as Sub Judge/Special Mobile Magistrate, Srinagar, against available vacancy (under 13th Finance Commission).

Sandeep

44. Sh. Yash Pal Sharma, Munsiff, Jammu, on his ad hoc promotion as Sub Judge, is posted as City Judge, Srinagar, vice Sh. Deepak Sethi.
45. Sh. Bashir Ahmad Munshi, 3rd Additional Munsiff, Jammu, on his ad hoc promotion as Sub Judge, is posted as Sub Judge/Special Mobile Magistrate, Udhampur, against available vacancy, (under 13th Finance Commission).
46. Sh. Amit Sharma, Munsiff, Udhampur, on his ad hoc promotion as Sub Judge, is posted as Chief Judicial Magistrate, Kishtwar, vice Sh. Ajay Kumar Gupta.
47. Sh. Manjit Rai, Sub Registrar, Jammu, on his ad hoc promotion as Sub Judge, is posted as Chief Judicial Magistrate, Bandipora, vice Sh. Manjit Singh Manhas.
48. Sh. Khurshid-ul-Islam, Munsiff, Kangan, on his ad hoc promotion as Sub Judge, is posted as Municipal Magistrate, Srinagar, vice Sh. Abdul Majid Dar.
49. Ms. Anjum Ara, Additional Munsiff, Samba, on her ad hoc promotion as Sub Judge, is posted as Sub Judge/Special Mobile Magistrate, Rajouri, against available vacancy (under 13th Finance Commission).
50. Ms. Arti Mohan, 2nd Addl. Munsiff, Jammu, on her ad hoc promotion as Sub Judge, is posted as Sub Judge, Nowshera, vice Sh. O. P. Thakur.
51. Ms. Rajni Sharma, Munsiff, Chenani, on her ad hoc promotion as Sub Judge, is posted as Sub Judge, Leave Reserve High Court, Jammu.
52. Sh. Vinod Kumar, Munsiff, Bani, on his ad hoc promotion as Sub Judge, is posted as Sub Judge, Pattan, vice Sh. Mohd. Anwar Al-Nasir.
53. Ms. Umi Kulsoom, Munsiff, Ganderbal, on her ad hoc promotion as Sub Judge, is posted as Sub Judge/Special Mobile Magistrate, Baramulla, against available vacancy (under 13th Finance Commission).

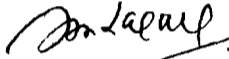
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54. Sh. Pawan Kumar Sharma, Munsiff, Akhnoor, on his ad hoc promotion as Sub Judge, is posted as Chief Judicial Magistrate, Leh, vice Sh. Yahya Firdous Ahangar. He will hold additional charge of Special Mobile Magistrate, Leh (under 13th Finance Commission).
55. Sh. Javed Alam, Chief Judicial Magistrate, Kargil, will hold additional charge of Special Mobile Magistrate, Kargil, (under 13th Finance Commission).

Note: (1) The promotions of the officers mentioned at serial Nos. 36 to 54 shall be subject to outcome of SWP No. 1350/2011, titled Arvind Sharma & Ors. Vs. State of J&K & Ors.

(2) All the transferees shall move simultaneously after handing over the charge to their successors/ available Judicial Officers at their Headquarters or to available Revenue Officers, if no Judicial Officer available.

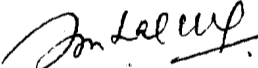
By Order


(Suresh Kumar Sharma)
Registrar General

No:- 16644-705/GS Dated:- 31-12-2013

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretaries to all the Hon'ble Judges of the High Court,
....for information of their Lordships.
3. Secretary to Govt., Department of LJ&PA, Govt. of J&K, Srinagar,
4. Registrar Vigilance, High Court of J&K, Jammu,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
6. Director, J&K State Judicial Academy, Jammu,
7. All Principal District & Sessions Judges _____,
8. All concerned officers.
....for information and necessary action.
9. Shri/Ms. _____
....for information and necessary compliance.
10. Incharge NIC for uploading the same on Website.
11. Office file.


Registrar General

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

.....

ORDER

No: 777

Dated: 31.12.2013

In the interest of administration, the following postings and transfers of Munsiffs are hereby made:-

(A)

1. Sh. Ahsan-ullah Parvez Malik, Munsiff, Thannamandi, is transferred and posted as City Munsiff, Srinagar, vice Sh. Feroz Ahmad Khan.
2. Sh. Iqbal Ahmad Masoodi, 2nd Addl. Munsiff, Srinagar, is transferred and posted as District Mobile Magistrate (T), Sopore, against available vacancy.
3. Sh. Muzaffar Iqbal Khan, Munsiff, R. S. Pura, is transferred and posted as District Mobile Magistrate (T), Rajouri.
4. Ms. Spalzes Angmo, Munsiff, Sanku (Drass), is transferred and posted as Munsiff/Addl. Special Mobile Magistrate, Nobra, against available vacancy (under 13th Finance Commission).
5. Sh. Adnan Syed, 1st Addl. Munsiff (Forest Magistrate), Jammu, is transferred and posted as Munsiff, Kishtwar. He will hold additional charge of Addl. Special Mobile Magistrate, Kishtwar (under 13th Finance Commission).
6. Sh. Sushil Singh, Munsiff, Basohli, is transferred and posted as Munsiff, Jammu, vice Sh. Yashpal Sharma.
7. Sh. Arun Kumar Kotwal, Munsiff, Ramban, is transferred and posted as District Mobile Magistrate (T), Udhampur.
8. Sh. Khem Raj, District Mobile Magistrate (T), Udhampur, is transferred and posted as Sub Registrar, Jammu, vice Manjit Rai.
9. Sh. Dinesh Gupta, Munsiff, Budhal, is transferred and posted as District Mobile Magistrate (T), Kathua, against available vacancy.



10. Sh. Parvaiz Iqbal, District Mobile Magistrate (T), Rajouri, is transferred and posted as Munsiff, R. S. Pura, vice Sh. Muzaffar Iqbal Khan.
11. Sh. Mansoor Ahmad Lone, Munsiff, Magam, is transferred and posted as Addl. Special Mobile Magistrate, Ghāndoosa (Baramulla), (under 13th Finance Commission).
12. Sh. Prem Sagar, Munsiff, Katra, is transferred and posted as Addl. Mobile Magistrate (T), Jammu, vice Sh. Madan Lal.
13. Sh. Abdul Qayoom Mir, Munsiff, Anantnag, is transferred and posted as Munsiff/Addl. Mobile Magistrate, Beerwah (Budgam) (under 13th Finance Commission).
14. Sh. Ramesh Lal, Munsiff, Sunderbani, is transferred and posted as Munsiff, Mahore, vice Sh. Manoj Parihar.
15. Sh. Manzoor Ahmad Zargar, Sub Registrar, Srinagar, is transferred and posted as Munsiff, Sogam, vice Sh. Sajad-ur-Rehman.
16. Sh. Parvin Pandoh, Munsiff, Mendhar, is transferred and posted as Munsiff/Addl. Mobile Magistrate, Samba (under 13th Finance Commission).
17. Sh. Faizan-ul-Haq Iqbal, Munsiff, Tral, is transferred and posted as Addl. Special Mobile Magistrate, Pantha Chowk, Srinagar (under 13th Finance Commission).
18. Sh. Noor Mohd. Mir, Munsiff, Handwara, is transferred and posted as Munsiff, Gurez, against available vacancy.
19. Ms. Swati Gupta, Munsiff, Bishnah, is transferred and posted as Munsiff/Addl. Special Mobile Magistrate, Billawar (under 13th Finance Commission).
20. Ms. Rafia Hassan, Munsiff, Aishmuqam, is transferred and posted as Munsiff, Anantnag, vice Sh. Abdul Qayoom Mir.
21. Sh. Mir Wajahat, Munsiff, Tangmarg, is transferred and posted as Munsiff, Pampore, vice Sh. Jehangir Ahmad Bakshi.

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22. Sh. Aadil Mushtaq, Munsiff, Buniyar, is transferred and posted as Sub Registrar, Srinagar, vice Sh. Manzoor Ahmad Zargar.
23. Ms. Fozia Paul, Munsiff, Budgam, is transferred and posted as 1st Addl. Munsiff, Srinagar, against available vacancy.
24. Ms. Mehreen Mushtaq, Munsiff, Shangus, is transferred and posted as 2nd Addl. Munsiff, Srinagar, vice Sh. Iqbal Ahmad Masoodi.
25. Sh. Feroz Ahmad Khan, City Munsiff, Srinagar, is transferred and posted as Addl. Special Mobile Magistrate, Awantipora, (under 13th Finance Commission).
26. Sh. Imran Hussain Wani, Munsiff, Sumbal, is transferred and posted as Addl. Special Mobile Magistrate, Ramban (under 13th Finance Commission). He will hold additional charge of Munsiff, Ramban.
27. Sh. Fayaz Ahmad Qureshi, Munsiff, Baramulla, is transferred and posted as Addl. Special Mobile Magistrate, Kralpora (Kupwara) (under 13th Finance Commission). He will hold additional charge of Munsiff, Tangdar.
28. Sh. Umesh Sharma, Munsiff, Kishtwar, is transferred and posted as Addl. Special Mobile Magistrate, Kulgam (under 13th Finance Commission). He will hold additional Charge of Munsiff, Kulgam.
29. Sh. Sheikh Gowhar Hussain, Munsiff, Bandipora, is transferred and posted as Munsiff, Budgam, vice Ms. Fozia Paul.
30. Ms. Geeta Kumari, Munsiff, Samba, is transferred and posted as Addl. Special Mobile Magistrate, Udhampur (under 13th Finance Commission).
31. Sh. Javed Rana, Munsiff, Dooru, is transferred and posted as Addl. Special Mobile Magistrate, Surankote (under 13th Finance Commission).
32. Sh. Jahangir Ahmad Bakshi, Munsiff, Pampore, is transferred and posted as Addl. Special Mobile Magistrate, Pahalgam, (under 13th Finance Commission). He will hold additional charge of Munsiff, Aishmuqam.

Amaldeep

33. Ms. Tabasum, 3rd Addl. Munsiff, Srinagar, is transferred and posted as Addl. Special Mobile Magistrate, Ganderbal (under 13th Finance Commission). She will hold additional charge of Munsiff, Ganderbal.
34. Ms. Anjana Rajput, Munsiff Billawer, is transferred and posted as Addl. Special Mobile Magistrate, Reasi (under 13th Finance Commission).
35. Sh. Munish Kumar Manhas, District Mobile Magistrate (T), Doda, is transferred and posted as Munsiff, Gool, against available vacancy.
36. Sh. Wajahat Husain, Munsiff, Charar-e-Sharier, is transferred and posted as Munsiff Mendhar vice Sh. Parvin Pändoh.
37. Sh. Surinder Kumar Thapa, Munsiff, Thathri, is transferred and posted as Munsiff, Qazigund, vice Sh. Raj Kumar.
38. Sh. Raj Kumar, Munsiff, Qazigund, is transferred and posted as District Mobile Magistrate (Traffic), Poonch, vice Sh. Sarfaraz Nawaz.
39. Sh. Tsewang Phuntsog, Munsiff, Zanskar, is transferred and posted as Munsiff, Nobra, vice Ms. Phuntsog Angmo.
40. Sh. Manzoor Husain, Munsiff, Dangiwachha, is transferred and posted as Munsiff, Samba, vice Ms. Geeta Kumari.
41. Sh. Iqbal Ahmad Akhoon, Munsiff, Damhal Hanjipora, is transferred and posted as Addl. Special Mobile Magistrate, Bandipora (under 13th Finance Commission). He will hold additional charge of Munsiff, Bandipora.
42. Sh. Riyaz Ahmad, Munsiff, Shopian, is transferred and posted as Addl. Special Mobile Magistrate, Thannamandi (under 13th Finance Commission). He will hold additional charge of Munsiff, Thannamandi.
43. Sh. Meyank Gupta, Munsiff, Bhaderwah, is transferred and posted as Munsiff, Katra, vice Sh. Prem Sagar.
44. Sh. Sajad-ur-Rehman, Munsiff, Sogam, is transferred and posted as Addl. Special Mobile Magistrate, Shopian (under 13th Finance

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Commission). He will hold additional charge of Munsiff, Shopian.

45. Sh. Altaf Hussain Khan, Munsiff, Kulgam, is transferred and posted as District Mobile Magistrate (Traffic), Anantnag, vice Sh. Farooq Ahmad Bhat. He will also hold additional charge of Munsiff, Shangus.
46. Ms. Archana Charak, Munsiff, Reasi, is transferred and posted as Addl. Special Mobile Magistrate R. S. Pura (under 13th Finance Commission).
47. Ms. Phuntsog Angmo, Munsiff, Nobra, is transferred and posted as Munsiff/Addl. Special Mobile Magistrate Batalik (under 13th Finance Commission).
48. Sh. Sarfaraz Nawaz, District Mobile Magistrate (Traffic), Poonch, is transferred and posted as Munsiff, Tral, vice Sh. Faizan-ul-Iqbal.

(B)

**Officiating Munsiffs/Civil Judge
(Junior Division) appointed vide
Government Order No. 3822-LD
(Estt) of 2013 dated 14.11.2013**

1. Ms. Rekha Kapoor D/o Sh. Heera Lal Kapoor, R/o H. No. 31-B, Gali Lal Dawara, Jain Bazar, Jammu is posted as 2nd Addl. Munsiff, Jammu, against available vacancy.
2. Ms. Pooja Raina D/o Sh. D. C. Raina, R/o 75 Rani Park, Kachi Chawni, Jammu, is posted as 3rd Addl. Munsiff, Jammu, against available vacancy.
3. Ms. Pooja Gupta D/o Sh. Naresh Kumar Gupta, R/o Gupta (Adv.) Ward No. 9/4, Hiranagar, District Kathua, is posted as Munsiff, Billawar, against available vacancy.
4. Ms. Fariqa Nazir D/o Sh. Nazir Ahmad Bhat, R/o H. No. 3, Peer Bagh Hyderpora, Umer Abad-B, Opposite ITI, Near JK Police HQ's, is posted as Munsiff, Sumbal, vice Sh. Imran Hussain Wani.
5. Sh. Naveen Jamwal S/o Sh. Nanak Chand, R/o Lower Thathar, Village Raipur Domana, Jammu, is posted as Addl. Special Mobile Magistrate, Doda (under 13th Finance Commission).

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6. Sh. Deputy Kumar S/o Sh. Parshotam Lal, R/o H. No. 56, Ward No. 3, Tehsil Sunderbani, District Rajouri, is posted as Munsiff, Budhal, vice Sh. Dinesh Gupta.
7. Sh. Abdul Bari S/o Sh. Mohammad Nazir Fida, R/o 10-Tawheed Abad, Bemina, Srinagar, is posted as Addl. Mobile Magistrate (T), Srinagar, vice Sh. Raja Mohd. Tasleem.
8. Sh. Ajay Kumar S/o Sh. Deep Kumar, R/o H. No. 382, Lane No. 3, Shakti Nagar, Canal Road, Jammu, is posted as Munsiff, Baramulla, vice Sh. Fayaz Ahmad Qureshi.
9. Sh. Slahuddin Ahmed S/o Sh. Wali Mohd. Batt, R/o H. No. 3, Lane No. 8, Firdaus Abad, Sunjawan, Jammu, is posted as 1st Addl. Munsiff /Forest Magistrate, Jammu, vice Sh. Adnan Syed.
10. Ms. Nusrat Ali D/o Sh. Ali Mohammad Hakak, R/o Qammarwari, S. K. Coloney, Sector No. 1, Srinagar, is posted as Munsiff, Magam, vice Sh. Manzoor Ahmad Lone.
11. Sh. Sunil Kumar S/o Sh. Ashok Kumar, C/o Ashok Kumar H. No. 2 Lane No. 1A Santra Morh (Sharda Vihar) Near P/S Pouni Chak, Jammu, is posted as 3rd Addl. Munsiff, Srinagar, vice Ms. Tabasum.
12. Ms. Smriti Sharma D/o Sh. Vishnu Dutt Sharma, R/o H. No. 89, Kachi Chawni Tanga Wali Gali, Jammu, is posted as Munsiff, Basohli, vice Sh. Sushil Singh.
13. Ms. Sumati Sharma D/o Sh. Virender Kumar Sharma, R/o W. No. 07, H. No. 52, Dhar Road, Near GREF, Udhampur is posted as Munsiff, Chenani, against available vacancy.
14. Sh. Mudasar Farooq S/o Sh. Mohd. Farooq, R/o 453-Prem Nagar, Jogi Gate Near Church Christian Colony, Jammu, is posted as Munsiff, Dooru, vice Sh. Javed Rana.
15. Sh. Muzamil Ahmad Wani S/o Sh. Mohd. Amin Wani, R/o Batpora Vailoo Kulgam, Kashmir House, Opposite Al-Farooq Mosque, is posted as Munsiff, D. H. Pora, vice Sh. Iqbal Ahmad Akhoon.

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16. Sh. Rajeev Kumar S/o Sh. Prem Chand, R/o W. No. 2, Bobby Sallon Old Smailpur Road, Bari Brahmana, Tehsil & District Samba, is posted as Munsiff, Banihal, against available vacancy.
17. Sh. Iqbal Rafiq Vakil S/o Sh. Rafiq Ahmad Vakil, R/o Police Housing Colony, Qammarwarie Road, Srinagar, is posted as Munsiff, Buniyar, vice Sh. Aadil Mushtaq.
18. Sh. Touseef Ahmad Magray S/o Sh. Liyaqat Ali Magray, R/o 740 Behind Shiv Temple, Bahu Street, Shahidi Chowk, Jammu, is posted as Munsiff, Udampur, vice Sh. Amit Sharma.
19. Ms. Madhu D/o Sh. Rakh Dev Khajuria, R/o House No. 96, Patoli Magotrian, Jammu, is posted as Addl. Munsiff, Samba, against available vacancy.
20. Sh. Zahoor Ahmad Ganaie S/o Sh. Gulam Mohi-ud-Din Ganaie, R/o Kawoosa Khalisa Tehsil Beerwah, District Budgam, P. O. Magam, is posted as Munsiff, Dangi-wacha, vice Sh. Manzoor Hussain.
21. Ms. Lubna Sultan D/o Sh. Mohd. Sultan, R/o Dar-ul-Noor, Munawar Colony, Rawalpura, Old Airport Road, Srinagar, is posted as Munsiff, Charar-i-Sharief, vice Sh. Wajahat Hussain.
22. Sh. Jeewan Kumar S/o Sh. Dharm Chand, R/o Village Nai-Basti P/O Gajansoo Tehsil & District Jammu, is posted as Munsiff, Akhnoor, vice Sh. Pawan Kumar Sharma.
23. Sh. Mir Sayeem Qayoom S/o Sh. Mir Abdul Qayoom, R/o H. No. 819, Sector 2F SDA Housing Colony, Bemina, Srinagar, is posted as Munsiff, Tangmarg, vice Sh. Mir Wajahat.
24. Ms. Arti Devi D/o Shri Ram Prakash, R/o 104, Pacci Dhakhi, Jain Bazar, Jammu, is posted as Munsiff, Sunderbani, vice Sh. Ramesh Lal.
25. Ms. Jyoti Bhagat D/o Sh. Bua Ditta Bhagat, R/o H. No. 46, Ward No. 3, Bari Brahmana, Tehsil & District Samba, is posted as Munsiff, Reasi, vice Ms. Archana Charak.

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26. Sh. Fidah Hussain Nayek S/o Sh. Mohd. Afzal Nayek, R/o Kaskoot PO & Tehsil Banihal District Ramban, is posted as Munsiff, Handwara, vice Sh. Noor Mohd. Mir.
27. Ms. Girja Shavan D/o Sh. Surinder Kumar Shavan, R/o H. No. 44/2B, Lane No. 2, Enclave-A, Roop Nagar, Jammu, is posted as Munsiff, Bhaderwah, vice Sh. Meyank Gupta.
28. Sh. Tabraiz Ahmed S/o Sh. Mohd. Sayeed, R/o A/P Lane No. 1, Vidhata Nagar, Near Aircel Cell Centre Narwal, Jammu, is posted as District Mobile Magistrate (T), Doda, vice Sh. Munish Kumar Manhas.
29. Sh. Junaid Imtiaz Mir S/o Sh. Imtiaz Hussain Mir, C/o Janta Hotel Doda, District Doda, is posted as Munsiff, Pulwama, vice Sh. Shabir Ahmad.
30. Sh. Shafeeq Ahmad Malik S/o Sh. Qadir Ahmad Malik, R/o 203/6, Channi Himmat, Jammu, is posted as Munsiff, Kalakote, against available vacancy.
31. Ms. Rajni Bhagat D/o Sh. S. R. Bhagat, R/o Sector 1, Durga Nagar P.O. Roop Nagar, Jammu, is posted as Munsiff, Thathri, vice Sh. Surinder Kumar Thappa.
32. Sh. Brij Raj Singh S/o Sh. Balwant Singh, R/o VPO Danni, Tehsil & District Kathua, is posted as Munsiff, Bani, vice Sh. Vinod Kumar.
33. Sh. Sandeep Singh Sen S/o Sh. Roshan Lal Sen, R/o Village Kuleedm Lachkhazana, Tehsil & District Kishtwar, is posted as Munsiff, Gandoh Bhalessa, against available vacancy.
34. Ms. Shabnam Sheikh D/o Sheikh Aftab Ahmad, C/o Sheikh Aftab Ahmad, Opposite Shiv Printing Press, Ustad Mohalla, Jammu, is posted as Munsiff Bishnah, vice, Ms. Swati Gupta.
35. Sh. Shafeeq Ahmed S/o Sh. Sadiq Hussain, R/o & P/O Dodason Balla, Tehsil Thanamandi, District Rajouri, is posted as Munsiff, Kotranka, against available vacancy.
36. Sh. Wangial Tsering S/o Sh. Nawang Chering, C/o T. Angchuk Chospa, Gen. Merchant, (Main Bazar), Leh Ladakh, is posted as Munsiff, Zanskar, vice Tsewang Phuntsog.

Sh. Shafeeq

37. Sh. Moneer Ahmad S/o Sh. Ghulam Rasool, R/o Gousia Housing Colony, Near Abubakar Masjid House No.710, is posted as Munsiff, Kangan, against available vacancy.
38. Sh. Chemit Yurgyal S/o Sh. Tsering Angchok, C/o Karma Shop Opp. SBI Main Market, Leh Ladakh, is posted as Munsiff, Sanku (Drass), vice Ms. Spalzes Angmo.

Note:- All the other officers shall move simultaneously by handing over their charge to available Judicial Officer and where no other Judicial Officer is available, to the available Revenue Officers at their respective headquarters.

By Order


(Suresh Kumar Sharma)
Registrar General

No:- 16706/804/GS Dated:- 31-12-2013
Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretaries to all the Hon'ble Judges of the High Court,
....for information of their Lordships.
3. Secretary to Govt., Deptt. of LJ&PA, Govt. of J&K, Srinagar,
4. Registrar Vigilance, High Court of J&K, Jammu,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
6. Director, J&K State Judicial Academy, Jammu,
7. All Principal District & Sessions Judges _____,
8. All concerned officers.
....for information and necessary action.
9. Shri/Ms. _____,
....for information and necessary compliance.
10. Incharge NIC for uploading the same on Website.
11. Office file.


Registrar General